NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.11.2026

N O T I C E

Please take notice that the matters listed before the **Court of the Chairperson on 25.11.2026 at 10:30 A.M**. will be taken up by the bench comprising of:

Court of Chairperson (10:30 AM)

1. **Hon'ble Mr. Justice Rajesh Bindal, the Chairperson**

2. **Hon'ble Mr. Barun Mitra, Member (Technical)**

3. **Hon'ble Mr. Indevar Pandey, Member (Technical)**

Furthermore, please take notice that all the pending matters in the Forenoon Session before the **Court of the Chairperson on 25.11.2026** will be taken up by the bench comprising of:

Court of Chairperson (02:00 PM)

1. **Hon'ble Mr. Justice Rajesh Bindal, the Chairperson**

2. **Hon'ble Mr. Indevar Pandey, Member (Technical)**

By order of Hon'ble Chairperson
-Sd/-
Registrar